

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16	TP 208/17	Hearing	391 / 394	Phoenix Lamps Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

19. NARENDRA DEV
9845348450

Petitioner



21. Prema Hatti ROC



Counsel for petitioner is present. Smt. Prema Hatti for ROC and RD is present. She requested time to file the affidavit. None appeared from OL office. Fresh notice to Office of OL. None appeared from Income tax department and from NSE. Registry to verify whether notices were served on them or not. IA 39/17 is listed today. For hearing on this application list it on 14.06.2017.

MEMBER (J)

MEMBER (T)